

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 4909/2023

In

C.P. (IB)/4697(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.10.2023

NAME OF THE PARTIES: M/S ASSOCIATED ROAD CARRIERS
LTD.,

VS

INDSUR GLOBAL LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms Kavita Singh a/w Mr. Avinash R. Khanolkar, Ld. Counsel for the Applicant present.
2. This is an Application filed by Liquidator on 19.10.2023 seeking directions from this Bench to permit the Applicant to modify the list of Stakeholder Consultation Committee (SCC) and to take on record the modified list of Stakeholder Consultation Committee (SCC) dated 16.10.2023 on record.
3. The modified list of Stakeholder Consultation Committee (SCC) is taken on record. In view of the I.A. 4909/2023 is allowed and disposed of.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)